

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-517
IB-1295/ND/2019
IA/5741/2020

IN THE MATTER OF:

M/s. Jammu & Kashmir Bank Ltd.

....Applicant

V/s

M/s. VinayakRashi Steels Rolling Mills Pvt. Ltd. &Ors.

...Respondent

SECTION

U/s 7 IBC

Order delivered on 11.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

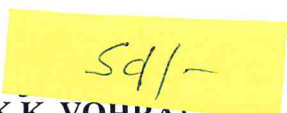
For the Applicant : Adv. Rudra Kahlon, RP Neeraj Bhatia

For the Respondent :

ORDER

IA- 5741/2020:-

Ld. Counsel for RP appeared and submitted that he has filed the amended memo of party on 26.02.2021 but the same is not on record. He is directed to share the diary number with the Court Officer and also get it verified from the registry whether any defect is pointed out or not and if pointed out, he is directed to remove the same. List the matter on **15.04.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)